

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 231 – IA1266(AHM)2023  
In  
CP(IB) 345 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Jyoti Power Corporation Pvt Ltd

.....Respondent

**Order delivered on 08/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Yuvraj Champavat, Proxy Advocate for

: Mr. Tirth Nayak, Advocate

For the Respondent

: Mr. Ketan Parikh, Advocate

**ORDER**

Learned Proxy Advocate for the Applicant submits that the main counsel for the applicant on record is not available and requests for adjournment.

Re-list on 28.06.2024

**-Sd-**

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**